

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE

Application No. 142 of 2013(SZ)

In the Matter of

Joy Kaitharath

.... Applicants

-Vs-

The Kerala Minerals and Metals Ltd., & 4 Others

.....Respondents

QUARTERLY REPORT FILED BY THE 1ST RESPONDENT

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COUNSEL FOR 1ST RESPONDENT

Quarterly report to Hon'ble NGT

Status of compliance as per the directions of the Hon'ble NGT as on 19.04.2022

#	Direction from NGT	Status of compliance
1	<p>i. Prepare the design for both short term and long term measures suggested by NEERI through competent and expert developers/contractors with suitable time frame for completion and presenting the design to the KSPCB for its approval/further direction, within three months from the date of Judgment (31.08.2017).</p>	<p>KITCO was awarded the work for DPR preparation for both short term and long term measures suggested by NEERI and report submitted to KSPCB on 20.07.2018 for approval. After the meeting with chairman, KSPCB on 10.12.2018, approval letter received from KSPCB dated 07.01.2019. Following measures were suggested.</p> <ul style="list-style-type: none">• Construction of garland drain around the iron oxide/ETP ponds: Time frame -12 months from the date of award of work.• Remediation of affected land near KMML premises: Time frame - 2 to 3 years.• Solid waste management in KMML (Insitu/Exsitu storage). As an alternative/cost effective method, the containment of iron oxide in geotubes was proposed by KMML. The new technology involves dewatering and storage of solid waste using GEOTUBES which was presented to KSPCB in the meeting held on 10.12.2018.
	<p>ii. Implementation of the measures after receipt of approval from the KSPCB within the time frame proposed for completion.</p>	<p>a. After open e-tendering work order for the construction of Garland drain around new ETP/IOP and old ETP/IOP was issued to M/s Ravi Kumar & M/s Biohomes on 08.10.2019 and 08.04.2021 respectively. The period of contract was extended due to events viz. adverse climatic condition, restriction imposed as part of pandemic COVID19 lock down, local labour issues, ETP sludge shifting process etc. The works are now progressing at site. About 75% of garland work around New ETP and 25% around Old ETP has been completed. Time frame set is 6 months (August 2022).</p> <p>b. E-Tender was invited for the Test patch for remediation of contaminated area inside KMML premises and its consultancy works on 09.07.2019. No</p>



Handwritten signature of Chandrabose J.

CHANDRABOSE. J
Managing Director

The Kerala Minerals and Metals Ltd.
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2& 3	There is no necessity for transporting the waste from KMML to KEIL at Kochi, since the wastes are non-hazardous in nature as studied and reported by NEERI as per the HWMH rules.	Disposal of iron oxide to Ms/ KEIL stands discontinued from 07.08.2014.
4	The material produced by KMML is non radioactive in nature as per the report of AERB. However, KMML shall scrupulously implement those recommendations of the AERB for storage of tailings of mineral separation.	The sand tailings generated at the Mineral Separation unit is disposed only as per the direction of AERB.
5	<p>i. KMML is directed to prepare an appropriate scientific scheme for remediation of contaminated soil or ground water as recommended by NEERI through an expert/contractor with specific time frame and submit the same to the KSPCB for approval, within three months from the date of Judgment (31.08.2017) and complete the necessary project within the time frame specified subject to the approval from KSPCB.</p> <p>ii. KMML shall continue to supply adequate potable water to the people residing in and around its industrial premises until the projects of soil remediation and groundwater remediation is completed fully.</p>	<p>E-Tender was invited for the Test patch for remediation of contaminated area inside KMML premises and its consultancy works on 09.07.2019. No parties quoted. Action for limited tender for consultancy work taken on 07.08.2019. Two parties quoted the tender. Work order was issued to M/s FEDO on 05.12.2019 for consultancy and supervision of the test patch area for contaminated land in KMML premises.</p> <p>M/s FEDO have submitted a detailed project report with schematic drawing and lay out of the contaminated land remediation work. Tendering for test patch done in three occasions i.e, 25.02.20 (only single offer received), 24.06.2020 & 19.08.2020 (no party quoted).</p> <p>Due to non receipt of offers, action for doing the activity on trial basis has been initiated. Accordingly, Land preparation for land remediation sample Test patch area development activities started on trial basis inside KMML. Time frame set is one year (February 2023).</p> <p>ii. KMML is supplying about 7 to 8 Lakhs liters/day drinking water of potable quality to the local residents and shall continue to supply as directed.</p>
6	i. The soil/water remediation process as suggested by NEERI is the independent responsibility of KMML. KMML is directed to deposit a sum of Rs. 1 Crore under the principle of "polluter pays" in favour of Chairman, KSPCB, who shall keep the said amount in a separate account named as "Environment relief fund for remediation of Chavara region due to pollution caused by KMML". The said	DD for Rs. 1 Crore is remitted in the name of Chairman, KSPCB on 21.09.2017.

Chandrabose J

CHANDRABOSE. J
 Managing Director
 The Kerala Minerals and Metals Ltd.
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<p>amount to be managed by the Chief Secretary, Govt. of Kerala and Chairman, KSPCB and utilize the remediation and/or distribution to affected persons either as per the direction of NGT or as per the decision of the State Government.</p>	
<p>ii. KMML shall file their periodical compliance reports to the registry of NGT, Southern zone once in three months beginning with quarter ending on 30.11.2017 followed by quarter ending with 28.02.2018, 31.05.2018 and 31.08.2018 by the 10th of every succeeding month. KMML shall display the quarterly compliance report on their website also.</p>	<p>Quarterly report on status of compliance on the directions of NGT shall be submitted to NGT and shall be displayed in KMML website as directed.</p>

Chandrabose

MANAGING DIRECTOR



CHANDRABOSE, J
Managing Director
The Kerala Minerals and Metals Ltd.
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